

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00994/2019

DATED THIS THE 22ND DAY OF OCTOBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Prashanth K.H.,
S/o late Shri Harishchandra Naik,
Aged about 24 years,
Residing at Pragathi Nilaya,
Near Kurdelu, Atekar Post,
Karkala Taluk,
Udupi District, PIN 574 101

....Applicant

(By Advocate Shri B.S. Venkatesh Kumar - through video conference)

Vs.

1. Union of India,
Represented by Secretary to Government,
Ministry of Urban Development,
Nirman Bhavan,
New Delhi 110 011

2. The Executive Engineer,
Central Public Works Department,
Mysore Central Division,
Nirman Bhavan, T. Narasipura Road,
Siddarth Nagar, Mysore 570 011

3. The Superintendent Engineer,
Mysore Central Circle,
Central PWD, Nirman Bhavan,
Mysore 570 011

4. The Chief Engineer,
Central Public Works Department,

South Zone 3, D-Wing, 6th Floor,
Kendriya Sadan, Koramangala,
Bangalore 560 034

.....Respondents

(By Shri V.N. Holla, Senior Panel Counsel - through video conference)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

The present Original Application has been filed by the applicant seeking therein a direction to the respondents to consider his case for grant of employment on compassionate grounds.

2. At the very outset, Shri V.N. Holla, learned counsel representing the respondents, while drawing our attention towards the assertions made in the reply statement, submitted that meeting of the committee for appointment on compassionate grounds to consider the candidature of the applicant and all other eligible candidates was to take place in March, 2020. However, due to prevalent situation because of COVID-19 pandemic, the said meeting could not take place even upto today. Shri V.N. Holla further submitted that the respondents are now in the process of convening the meeting of the committee for appointment on compassionate grounds and they will be able to complete the whole process within a period of three months from today.

3. In view of the above statement made by Shri V.N. Holla, learned counsel representing the respondents, the Original Application is disposed of with a direction to respondents to convene the meeting of the committee for appointment on compassionate grounds and consider the applicant's case within a period of three months from the date of receipt of a certified copy of this order.

4. The OA stands disposed of in the above terms. However, there shall be no orders so as to costs.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00994/2019

Annexure A1	Copy of the SSLC certificate of the applicant
Annexure A2	Copy of the ITI course certificate dated 25.08.2012
Annexure A3	Copy of the National Trade Certificate dated 21.11.2012
Annexure A4	Copy of the provisional certificate dated 11.10.2012
Annexure A5	Copy of the application submitted by Geetha Naik
Annexure A6	Copy of the affidavit submitted by Geetha Naik
Annexure A7	Copy of the letter dated 20.01.2014
Annexure A8	Copy of the letter dated 06.08.2015
Annexure A9	Copy of the letter dated 26.06.2015
Annexure A10	Copy of the letter dated 16.07.2016
Annexure A11	Copy of the consent letter
Annexure A12	Copy of the letter dated 15.10.2016
Annexure A13	Copy of the letter dated 04.11.2016
Annexure A14	Copy of the letter dated 17.11.2016
Annexure A15	Copy of the letter dated 20.01.2017
Annexure A16	Copy of the letter dated 16.11.2017
Annexure A17	Copy of the affidavit by Geetha Naik

Annexures referred in reply statement

Annexure R1	Copy of the death certificate of late Shri K. Harishchandra Naik
Annexure R2	Copy of the action taken on the application of compassionate appointment of Smt Geetha Naik
Annexure R3	Copy of the result declared by Regional Compassionate Appointment Board, Chennai
Annexure R4	Copy of the Notification issued by DG, CPWD, New Delhi for revised merit points after 7 th Contempt Petition (Civil) No. 170/00041/2019

Annexures referred in rejoinder

Annexure RJ1	Copy of the proforma regarding particulars for considering the case of compassionate appointment
Annexure RJ2	Copy of the revised affidavit dated 29.01.2020
